

SCHEDULE II Form B Public announcement (Regulation 12 of the insolvency and bankruptcy (liquidation process) regulations, 2016)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF [M/S. ORYX ENERGY SERVICES PRIVATE LIMITED]	
1. Name of corporate debtor	M/s. Oryx Energy Services Private Limited
2. Date of incorporation of corporate debtor	14/11/2008
3. Authority under which corporate debtor is incorporated/registered	Companies act 1956, ROC - Vijayawada
4. Corporate identity number / limited liability identity number of corporate debtor	U74900AP2008PTC061825
5. Address of the registered office and principal office (if any) of corporate debtor	Flat No.502, Krishna Devarayulu Block, Sri Rama Palace, Raghavendra Colony, Hyderabad - 500 084, Telangana State
6. Date of closure of insolvency resolution process	07-01-2022
7. Liquidation commencement date of corporate debtor	07-01-2021 (Order pronounced on 24-12-2020 Uploaded in NCLT Portal on dated 07-01-2021)
8. Name, address, email address, telephone number and the registration number of the liquidator	Narala Varalakshmi, H.No.1-8-588/29/A, Achai Nagar, Adj to RTC, Kalyanamandapam, Baglingampally, Hyderabad - 500 044. Email: ip.varalakshmin@gmail.com IBBI/PA-002/IP N00620/2018-2019/11980
9. Address and email used for Correspondence liquidator	Sankalp Restructuring Private Limited, 113- 1st Floor, Manjeera Trinity, Corporate, Eseva Ln, K P H B Phase 3 Kukatpally, Hyderabad, Telangana 500 072. Email: rp.oryx@gmail.com
10. Last date for submission of claims	06-02-2021
Notice is hereby given that the hon'ble National Company Law Tribunal, Hyderabad bench has ordered the commencement of liquidation of the M/s. Oryx Energy Services Private Limited on 7th January 2021. The stakeholders of M/s. Oryx Energy Services Private Limited are hereby called upon to submit a of their claims update with proof on before 6th February 2021 to the address mentioned against serial number 9. The financial creditors shall submit their proof of claims by electronic means only. All other stake holders may submit the proof of claims in person, by post or by electronic means	
Form - C: proof of claim by operational creditors except workmen and employees	Form - D: proof of claim by financial creditors
Form -E: proof of claim by workmen or employee	Form -F: proof of claim by authorized representative of workmen or employee
Form - G: proof of claim by any other stakeholder	
Note: above forms may be downloaded from ibbi webpage https://ibbi.gov.in/home/downloads Submission of false or misleading proofs of claim shall attract penalties.	
Place: Hyderabad Date: 08-01-2021	Narala Varalakshmi Liquidator Of M/S. Oryx Energy Services Private Limited REGN NO IBBI/PA-002/IP N00620/2018-2019/11980

Financial Express dated 08-01-2021

షెడ్యూల్ II ఫారం - బి బహిరంగ ప్రకటన (ఐబిసార్వోస్థి మరియు బ్యాంక్రప్సీ (లిక్విడేషన్ ప్రాసెస్) రెగ్యులేషన్స్, 2016 లోని రెగ్యులేషన్ 12 ప్రకారం)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF [M/S. ORYX ENERGY SERVICES PRIVATE LIMITED]	
1. కార్పొరేట్ డెబ్టర్ యొక్క పేరు	M/s. Oryx Energy Services Private Limited
2. కార్పొరేట్ డెబ్టర్ ఐన్కార్పొరేషన్ అయిన తేదీ	14/11/2008
3. కార్పొరేట్ డెబ్టర్ యొక్క ఐన్కార్పొరేషన్/సమీక్షించిన ప్రకారం ఆర్డీ	కంపెనీల చట్టం 1956, ROC-విజయవాడ
4. కార్పొరేట్ డెబ్టర్ యొక్క కార్పొరేట్ గుర్తింపు నెం./ పరిమితి రుణ గుర్తింపు నెం.	U74900AP2008PTC061825
5. కార్పొరేట్ డెబ్టర్ యొక్క ప్రధాన కార్యాలయ మరియు ప్రధాన కార్యాలయ చిరునామా ఉంటే దరచా	ఫ్లాట్ నెం. 502, శ్రీరామ ప్యాలస్, రాఘవేంద్ర కాలనీ, హైదరాబాద్-500084, తెలంగాణ
6. దివారా తీర్మాన ప్రక్రియ ముగింపు తేదీ	07-01-2022
7. కార్పొరేట్ డెబ్టర్ యొక్క లిక్విడేషన్ ప్రారంభ తేదీ	07.01.2021 (తేది: 24.12.2020న ఉత్తర్వు జారీ చేయగా NCLT పార్లర్ నందు తేది: 07.01.2021న ఆర్డర్ చేయబడింది.
8. లిక్విడేటర్ యొక్క పేరు, చిరునామా, ఇ-మెయిల్ చిరునామా, ఫోన్ నెం. మరియు రిజిస్ట్రేషన్ నెం.	నరాల వరలక్ష్మి, ఇ.నెం. 1-8-588/29/ఎ, అచి నగర్, ఆర్జీ కె.ఎస్.ఎం. కల్యాణమండపం, బాగలింగంపల్లి, హైదరాబాద్-500044. ఇ-మెయిల్: ip.varalakshmin@gmail.com IBBI/PA-002/IP N00620/2018-2019/11980
9. లిక్విడేటర్ తో సంప్రదింపులు జరుపుటకు చిరునామా మరియు ఇ-మెయిల్	సంకల్ప రిస్ట్రక్చరింగ్ ప్రైవేట్ లిమిటెడ్, 113-1వ అంతస్తు, మంజీరా ట్రినిటీ కార్పొరేట్, ఇసేవా లైన్ కె.పి.హెచ్.బి ఫేజ్-3, కూకట్ పల్లి, హైదరాబాద్, తెలంగాణ-500072. ఇ-మెయిల్: rp.oryx@gmail.com
10. ప్రైవేటు రుణ దాఖలు చేయటకు ఆఖరి తేదీ	06-02-2021
ఈ వార్తను ద్వారా తెలియజేయబడినట్లుగా కార్పొరేట్ కంపెనీ కార్పొరేట్ డెబ్టర్, M/s. Oryx Energy Services Private Limited యొక్క కార్పొరేట్ దివారా తీర్మాన ప్రక్రియ తేదీ 07 జనవరి, 2021 కావున M/s. Oryx Energy Services Private Limited యొక్క క్రిడిటర్స్ లో రెడమేషన్ గా వారి క్లయింట్లను క్ల.నెం. 9లో తెలిపిన చిరునామాకు తగిన సాక్ష్యములతో 06 ఫిబ్రవరి, 2021కు పూర్వమే దాఖలు చేయవలసి. అర్హత రుణదాతలను కోరడమేమిటగా వారి ఫిర్యాదులను కేవలం ఎలక్ట్రానిక్ మధ్యమే ద్వారా మాత్రమే దాఖలు చేయవలసి. ఇతర రుణదాతలందరూ వారి ఫిర్యాదులను తగిన సాక్ష్యములతో వ్యక్తిగతముగా లేదా పోస్టు ద్వారా లేదా ఎలక్ట్రానిక్ మధ్యమే ద్వారా మాత్రా దాఖలు చేయవచ్చును.	
ఫారం సి: ఉద్యోగుల మరియు పరిశ్రమదారిని వివరించే డివైసెండ్	ఫారం డి: ఆర్థిక రుణ దాతల యొక్క క్లయింట్లను వివరించే డివైసెండ్
ఫారం ఐ: ఉద్యోగుల లేదా పనిదారుల ద్వారా క్లయింట్ సాక్ష్యం	ఫారం ఎఫ్: ఉద్యోగుల లేదా పనిదారుల యొక్క అధికృత ప్రతినిధుల ద్వారా క్లయింట్ సాక్ష్యం
ఫారం జి: ఏదైనా ఇతర వాదనల ద్వారా క్లయింట్ సాక్ష్యం	
గమనిక: పైన తెలిపిన ఫారంలు ఐబిఐ వెబ్ సైట్ అనగా https://ibbi.gov.in/home/downloads నుండి డౌన్లోడ్ చేసుకోవచ్చును. అసలందరూ మరియు తప్పుడు సమాచారములతో క్లయింట్ల దాఖలు చేయటం జరిమానాకు దారితీయవచ్చు. ప్రతిభాపూర్వక ప్రారంభ తేదీ: 08-01-2021	
నరాల వరలక్ష్మి Liquidator Of M/S. Oryx Energy Services Private Limited REGN NO IBBI/PA-002/IP N00620/2018-2019/11980	

Mana Telangana Dated 08-01-2021

